

**In the Court of Chief Judicial Magistrate court
Bangalore Rural District, Bangalore
Cause list dated 06-10-2020**

Morning Session	Afternoon Session
Objections 1.CR. 290/2020 2.CR. 139/2020 3.CC. 11302/2019 4. CR. 207/2020 5. CR. 246/2020	Hearing 1. CC. 8620/2017 2. CC. 6106/2016 3. CR. 146/2020

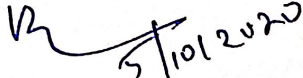

5/10/2020

Chief Judicial Magistrate
Bangalore Rural District, Bangalore.

Note: All the advocate are requested to strictly follow SOP dated 28-05-2020 issued by Hon'ble High Court of Karnataka.

**In the court of Addl.Chief Judicial Magistrate,
Bangalore Rural District, Bangalore
Case List dated 06.10.2020.**

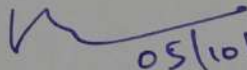
1st Session Arguments/Hearing	2nd Session Arguments/Hearing
1.Cr.203/2020 2.Cr.208/2020 3.Cr.198/2020 4.Cr.212/2020 5.CC.4235/2020 6.Cr.201/2020 7.Cr.212/2020	


5/10/2020
Addl.Chief Judicial Magistrate,
Bangalore Rural District, Bangalor

Note:All the advocate are requested to strictly follow SOP issued by Hon'ble High Court of Karnatak.

**In the court of II Addl. Chief Judicial Magistrate
Court Bangalore Rural District, Bangalore
(Cause list dated: 06/10/2020)**

II ACJM, Bengaluru. 1 st session IO/Evidence	II ACJM, Bengaluru. 2 nd Session IO/Evidence/Arguments
1. Cr No. 129/2020	1. CC No. 9581/2017
2. CC No. 1212/2012	2. CC No. 7440/2018
3. CC No. 7810/2013	3. CC No. 2048/2018
4. CC No. 5094/2013	4. CC No. 7345/2018
5. CC No. 8032/2014	5. CC No. 6484/2018
6. CC No. 7665/2014	6. CC No. 3240/2018
7. CC No. 5815/2015	7. CC No. 8533/2018
8. CC No. 7539/2015	8. CC No. 397/2018
9. CC No. 3345/2015	9. CC No. 1770/2018
10. CC No. 7594/2016	10. CC No. 579/2019
11. CC No. 7290/2016	11. CC No. 2716/2019
12. CC No. 4983/2016	12. CC No. 2264/2019
13. CC No. 3823/2018	
14. CC No. 5446/2016	
15. CC No. 5081/2015	
16. C.misc No. 78/2020	


 05/10/2020
 IIAddl, Chief Judicial Magistrate
 Bangalore Rural District, Bangalore.
 Bangalore Rural District,
 Bangalore.

Note: All the advocate are requested to strictly follow SOP issued by the Hon'ble High Court of Karnataka.